

THE HIGH COURT OF KERALA

A7- 49090/2022

Kochi : 682 031

Date : 25.01.2023

NOTICE

Sub :- Presentation of Best Employee Award and Certificate of Merit to the employees of the High Court on the occasion of Republic Day Celebrations, 2023 - reg

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The High Court of Kerala has a large pool of human resource with over 2000 employees working in various categories. Being the head of judicial administration in the State, contributions put in by each and every employee of the High Court is equally instrumental for its smooth functioning and evolving the institution to greater heights of excellence.

In recognition of the hardwork, commitment and truly dedicated service of the employees of the High Court, the Honourable the Chief Justice is pleased to confer Best Employee Award / Certificate of Excellence to the meritorious employees of the High Court.

The names of the employees selected for the award this year will be declared on the Republic Day and the Best Employee Award and Certificate of Excellence will be presented on the occasion of the Republic Day Celebrations at the High Court Auditorium.

(By Order)


P. Krishna Kumar
Registrar General

To

The Advocate-General, Ernakulam.
The Director General of Prosecutions & State Public Prosecutor, Ernakulam.
The Additional Advocate-General, Ernakulam (2).
The Additional Director General of Prosecutions, Ernakulam.
The Deputy Solicitor General of India, Ernakulam.
The Director, Kerala Judicial Academy, Athani
The Member Secretary, Kerala State Legal Services Authority, Ernakulam
The Director, Kerala State Mediation and Conciliation Centre, Ernakulam
The President, Kerala High Court Advocates' Association, Ernakulam
The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam (2).
The State Attorney, Advocate-General's Office, Ernakulam.
The Secretary, Kerala High Court Advocates' Association, Ernakulam.
The General Secretary, Kerala High Court Senior Advocates' Association, Ernakulam
The Secretary, Indian Law Institute, Kerala, Ernakulam
The Senior Counsel, Government of India (Taxes), Ernakulam.
The Chairman, Bar Council of Kerala, Ernakulam.

The President, Kerala Federation of Women Lawyers, Ernakulam.
The Secretary, Rule Committee under Section 123 CPC, High Court.
The President, Kerala High Court Advocates' Clerks' Association, Ernakulam.
The Registrar (Judicial), High Court.
All Officers and Sections, High Court.
The Secretary, High Court Legal Services Committee, Ernakulam.
The Private Secretary to the Chief Justice, High Court.
The Private Secretaries to Judges, High Court.
The Filing and Court Officers' sections, High Court.
The IT Section, High Court
The Confidential Assistants to the Registrars, Director (KJA). and
the Additional Registrar (General Administration).
The Admn. Records Section, High Court
The Notice Board, High Court
The File/Stock File

Copy submitted to :-

**The Honourable the Chief Justice and
The Honourable Judges**